

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

110. C.P. (IB)/410(MB)2024

IN THE MATTER OF

Kapil Subhash Anand

... Petitioner

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Manoj Mishra (PH)

ORDER

CP/410/2024 – In view of the request made by learned counsel for the applicant, adjourned to **12.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/